

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) (PIL) No.2746 of 2016

***Khannagar Khapuria Silpanchal* *Petitioner*
*Puja Committee***

Mr. K.K. Rout, Advocate

-versus-

State of Odisha and others* *Opp. Parties

Mr. D.K. Mohanty, AGA

Mr. S.N. Das, ASC

Mr. P.K. Parhi, ASGI

Mr. Eeswar Mohanty, ASC

Mr. Debasis Nayak, Advocate (CMC)

Mr. P.K. Mohanty, Sr. Advocate (BMC)

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K.PATTANAIK**

**ORDER
20.06.2022**

Order No.

23. 1. Mr. Nayak, learned counsel appears on behalf of JICA (OP No.7) and also tenders an affidavit in Court today, copy of which shall be provided to counsel for the other parties. Mr. S.N. Das, learned counsel for the Odisha Water Supply & Sewerage Board (OWSSB) (OP No.6) seeks and is granted one week's time to file an affidavit.
2. Mr. P.K. Mohanty, learned Senior counsel has handed over an affidavit of the BMC. Copies of the affidavits filed today be served on the learned Amicus Curiae.

3. Mr. P.K. Parhi, learned ASGI appears on behalf of East Coast Railway (OP No.8) says that he has not received any copy of the petition. Mr. Rout will serve copy of the petition on Mr. Parhi forthwith.

4. List on 2nd August, 2022.



KC Bisoi